



ANEX-1

ABSTRACT

Public Works Department – Extension of Secondary Runway at Chennai Airport – 'No Objection Certificate' for construction of a bridge over Adyar river near Manapakkam Check Dam — Orders – Issued.

PUBLIC WORKS (T2) DEPARTMENT

G.O.(Ms).No.125

Dated 21.7.2009

(Thiruvalluvar Andu 2040, Aadi 5)

READ:

- 1) From the Chief Engineer, Water Resources Department, Chennai Region, letter No.T5(5)/ Extension survey / NOC/ 2008, dated 16.10.2008, 29.1.2009, 27.5.2009 and 29.5.2009.
- 2) From the General Manager, Engg (C)-II, Airports Authority of India, letter No.AAI/ CAP/PC-III/518/2008/6637, dated 26.5.2009

ORDER:

In his letters first read above, the Chief Engineer, Water Resources Department, Chennai Region has reported that the Airports Authority of India has proposed to expand the Chennai Airport, for which the existing secondary runway needs extension across the Adyar river. Because of the construction of this bridge over Adyar river, the recently constructed Manapakkam Check Dam at a cost of Rs.3.522 Crore will be totally inside the operation area, which is within the premises of the Airports Authority. It will be difficult to operate the sluice valves and clearing the silt periodically. After a detailed discussions on 23.7.2008 and again on 28.8.2008, it was considered among others, that due to uncertainty in obtaining the land for the proposed parallel runway, to undertake the work of extension the secondary runway, wherein the bridge over Adyar needs to be increased to a length of 62.5 mts. for providing the Perimeter road and the Security compound wall. Because of the increasing length of the bridge, the entire operation of Manapakkam Check Dam will come under the proposed bridge. It was also suggested that if the Check Dam at Manapakkam is decided to be demolished, the Airports Authority of India is to reimburse the total expenditure incurred for the Check Dam.

2. In his proposal for getting reimbursement of Rs.3.522 Crore incurred towards the construction of Check Dam across Adyar river near Manapakkam from the Airports Authority of India, the Chief Engineer, Chennai

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Region, has stated that 'No Objection Certificate' (NOC) may be issued on acceptance to reimburse the cost of the Check Dam at Manapakkam by the Airports Authority of India and on specific terms and conditions.

3. The Airports Authority of India was informed that the Check Dam at Manapakkam constructed at an estimated cost of Rs.3.522 Crore has already been put into use, on account of which, the Ground Water table in the area has considerably improved, also if this Check Dam is to be dismantled, this will obviously reverse the trend in the improved status of the ground water development. A further investigation should be carried out to construct Check Dams or other appropriate structures at various other locations to ensure ground water development and conservation in those areas. This needs further investment and hence, it will be appropriate for the Airports Authority of India to remit the cost of the Check Dam already constructed and put into use at Manapakkam. The Airports Authority of India was therefore, requested to remit a sum of Rs.3.522 crore, being the construction cost of the Check Dam at Manapakkam, following, which the existing Check Dam with the land will be handed over to them.

4. In his letter second read above, the General Manager, Engineering (Civil)-II, of Airports Authority of India, has informed that Airports Authority of India Board has agreed to remit the cost of construction of Check Dam of Rs.3.522 Crore and that the Airports Authority of India has also set out the action proposed on the terms and conditions proposed by the Chief Engineer, Water Resources Department, Chennai Region.

5. The Government have examined the report of the Chief Engineer, Chennai Region and decided to accept the same. Accordingly, they direct 'No Objection Certificate', required by the Airports Authority of India for construction of a bridge over Adyar river near Manapakkam Check Dam to expand the Chennai Airport, be issued, subject to payment of Rs.3.522 crore by the Airports Authority of India, incurred by Public Works Department towards the construction of the Check Dam at Manapakkam and also subject to the following terms and conditions:-

- (1) The existing Check Dam may be converted into a bed dam of 0.30 m height for the entire length to support the ground water sustainability of same extent.

- (2) The Airport Authority shall deploy flood safety arrangements mechanism on either side of the proposed bridge to ensure free flow of flood water.
- (3) The Airport Authority shall maintain the extent of Adyar River as per Revenue records at any time and as river of Public Works Department always since this is a flood carrier.
- (4) Soon after the construction of bridge for the secondary runway and parallel runway across Adyar River, the covered area becomes restricted zone and hence the Airport Authority should take care of the periodical maintenance including the desilting works of Adyar River within their boundary, otherwise shall remit the cost to Public Works Department for undertaking the annual maintenance works.
- (5) The soffit level of bridge deck slab shall have a minimum clearance of 0.5m above the maximum flood level of 10.50m (10.50m+0.50m=11.00 m)
- (6) The Airport Authority should provide adequate flood protection walls on either side of river at places where the river is proposed to be covered for project expansion. Moreover, the flood protection wall on the left bank side also to be constructed along the river meandering portion for a minimum clear waterway of 130m up to the point as indicated in the plan.
- (7) After the completion of the work, the damaged portion of the river structure if any, should be set right and restored to the original conditions.
- (8) The Airport Authority shall construct retaining wall on either side of the riverfront both in the upstream and downstream sides as earmarked in the sketch to avoid inundation of the adjoining areas.
- (9) The Airport Authority shall reimburse the expenditure of Rs.3.522 Crore incurred by Public Works Department (which could be utilized for strengthening the CMA Tanks for City Water Supply Augmentation)

- (10) Public Works Department Authorities have the right of entering into the Airport area to inspect Adyar river at any time and the works suggested by Public Works Department should be carried out by Airport Authority on the interest of Adyar River.
 - (11) Cost of dismantling the existing Check Dam should also to be borne by the Airport Authority of India.
 - (12) Also, available security arrangements should be made on either side of the proposed bridge with trash tracks regulators with proper hoisting arrangements for which designs should be vetted by Public Works Department.
6. The Chief Engineer, Chennai Region is requested to take follow up action and send his report to the Government.

(BY ORDER OF THE GOVERNOR)

S. RAMASUNDARAM,
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Chief Engineer, Water Resources Department,
Chennai Region, Chepauk, Chennai.9
The Engineer in Chief,
Water Resources Organisation and
Chief Engineer (General)
Public Works Department, Chepauk, Chennai.5
The General Manager, Engg(C)-II,
Airport Authority of India,
Chennai Airport Project, Chennai.600 027.
The Accountant General, Chennai.18
Copy to
The Secretary, Transport Department, Chennai.9
The Secretary,
Municipal Administration & Water Supply Department, Chennai.9
The Principal Secretary, Finance Department, Chennai.9
The Under Secretary to Hon'ble Chief Minister, Chennai.9
Personal Assistant to Minister (Finance), Chennai.9
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SECTION OFFICER

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